

(b) Both the stations are open for booking of passengers, their luggage and parcel since 1-8-1954. Representations have been received for providing goods booking facilities only at Narla Road.

(c) The representations have been examined and it was found that there is no justification at present for provision of goods booking facilities at Narla Road.

#### Medical College at Kanpur

34. **Shri S. M. Banerjee:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that the Central Government has not paid its contribution to the Medical College at Kanpur both for 1958-59 and 1959-60; and

(b) if so, the reasons therefor?

**The Minister of Health (Shri Karmarkar):** (a) and (b). It is not a fact that the Central Government have not paid any contribution to the Government of Uttar Pradesh for the Medical College at Kanpur during 1958-59 and 1959-60. The position is that since the financial year 1958-59 the procedure for the payment of grants to State Governments in respect of centrally aided and centrally sponsored schemes in the States has been changed. The Central Government instead of sanctioning assistance for each individual scheme have been sanctioning central assistance for a group of schemes. The grants available to the State Governments are communicated to them in the beginning of the year. Three-fourths of the total amount of central assistance was released to State Governments by the Ministry of Finance in 9 equal monthly instalments beginning with May 1958 as lumpsum ways and means advances and the final grant for 1958-59 was sanctioned by the Ministry of Health in March, 1959. For schemes falling under group "Education and Training" in Uttar Pradesh a sum of Rs. 17.70 lakhs was

sanctioned during 1958-59 to the Government of Uttar Pradesh. The above amount includes the grant for the Kanpur Medical College also. In addition to the grant of Rs. 17.70 lakhs, another grant of Rs. 25 lakhs was sanctioned during 1958-59 as arrears of Central assistance in respect of the Medical College, Kanpur. A grant for 1959-60 to the Government of Uttar Pradesh will be sanctioned before the close of the current financial year.

#### Train Truck Collision

35. { **Shri Raghunath Singh:**  
**Shri Ramji Verma:**

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that on the 2nd January, 1960, between Chirawa and Surajgarh stations on Sikar-Loharu section of the Western Railway, a truck collided with a train at a level crossing causing death of one labourer and injuring four others; and

(b) if so, the details thereof?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) and (b). Yes. On 2-1-60 at about 09:09 hours while passenger train No. 206 Down was running between Surajgarh Shekhawati and Chirawa stations on the Loharu-Sikar section of the Western Railway, it side-collided with motor truck No. RJP-520 at unmanned level crossing No. 296 situated at mile 207|13-14. As a result, out of the five persons travelling in the truck, one loader was killed and four others injured. According to the Enquiry Committee Report the accident was due to carelessness on the part of the Truck Driver who attempted to cross the Level Crossing in face of an approaching train.

#### Kozhikode Aerodrome

36. { **Shri A. K. Gopalan:**  
**Shri Narayanankutty Menon:**

Will the Minister of Transport and Communications be pleased to state:

(a) whether Government have